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Dated: 18/1/94.

Applicant by Sh. Natarajan.  
Respondents by Sh. Bhatkar.

S.O. till 2/3/94

JS - M.R. Kolhatkar  
(Lakshmi Swaminathan) (M.R. Kolhatkar)  
V/C MCA

Dated: 2/3/94

Sh. S. Natarajan, counsel for the  
applicant - Sh. A.I. Bhatkar for Shri  
M.I. Sethna, Counsel for the respondents.

Shri Bhatkar submits that  
in Para 4 (b) of written statement  
a reference has been made, in which  
seniority list of 1987 was challenged.  
Since this matter has been decided.  
~~and~~ the department may ~~be~~ be in  
a position to re-consider ~~the~~ stand  
and afford ~~some~~ some relief. In view  
of the submission the matter is  
adjourned by consent to 8.6.94,  
on that day Shri Bhatkar should  
be ready with a clear ~~statement~~ <sup>instructions</sup>  
failing which we shall proceed  
with leaving the matter finally.

JS - M.R. Kolhatkar  
(Lakshmi Swaminathan) (M.R. Kolhatkar)  
M(J) M(A)

Dated: 8-6-94

(2)

Shri S. Natarajan for the applicant,  
Shri A.I. Bhattacharya for the respondents.

Heard the arguments of the learned  
counsel for the applicant. During the course  
of hearing we have <sup>been</sup> given to understand  
that the applicant has given a representa-  
tion on 28.2.88 and filed the OA in  
February, 1989. In the circumstances, the  
respondents have not filed the reply  
since the matter is prejudice before  
the Tribunal. In the circumstances, the  
respondents are directed to dispose of  
the representation within a period of  
two months from the date of receipt  
of this order and the applicant is  
permitted to file a fresh representation  
within a period of two weeks from the  
date of receipt of this order, if so  
desires and the same is disposed of  
by the respondents.

In the case his representation  
is turned down by the respondents,  
the applicant is at liberty to approach  
the Tribunal.

N.K. Verma  
(N.K. Verma)  
M(A)

(B.S. Hegde)  
M(J)

8/6/94  
order/Judgement despatched  
to Applicant/Respondent (s)  
on 20/6/94.

20/6/94  
order/Judgement despatched  
to Applicant/Respondent (s)